

supervised by an inter-Ministerial Committee of Secretaries, namely, the Project Approval Board. The Board has been constituted under Government resolution dated 30th October, 1973. The Board will function as Approval Committee in respect of composite applications. It will also provide a high level forum at which policy questions affecting a large number of applications can be considered so that delays arising out of uncertain policy guidelines can be effectively resolved.

Fifth Plan outlay for Kerala, Rajasthan and Uttar Pradesh

582. SHRI NAWAL KISHORE SHARMA: Will the Minister of PLANNING be pleased to state:

(a) whether Plan outlay in respect of the State of Kerala has been fixed at Rs. 590 crores during the Fifth Five Year Plan; and

(b) if so, what are the outlays in respect of other backward States like Rajasthan and Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) and (b). The Government of Kerala submitted Fifth Plan proposals amounting to Rs. 748 crores which have been discussed in the Planning Commission. A final decision in regard to the size of States' Plans, including that of Kerala, Rajasthan and Uttar Pradesh will be taken in the light of the Government of India's decisions on the Report of the sixth Finance Commission and a re-assessment of the resources of the States to be undertaken shortly by the Planning Commission in consultation with them.

Curtailement of Music and Songs due to Commercial Goods Advertisement from A.I.R.

583. SHRI NAWAL KISHORE SHARMA: Will the Minister of IN-

FORMATION AND BROADCASTING be pleased to state:

(a) whether the 'Vividh Bharti' programme being broadcasting from the All India Station of Delhi utilises most of its time in advertising the commercial goods;

(b) if so, whether as a result of the advertisement, the music and songs have to be curtailed in the middle;

(c) whether such a short cut in records playing annoys the listeners; and

(d) if so, the steps being taken by Government either to curtail the number of records to be played or reduce the number of advertisements to save the listeners from this torture?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) No, Sir. Only 10 per cent of the total duration of the Vividh Bharati programmes is devoted to advertisements.

(b) to (d). Government's attention has been drawn to some instances of fading out of records in the middle. Strict instructions are being issued to see that this does not occur in future.

Posts of Staff Artistes fallen vacant in A.I.R. Station at Cuttack

584. SHRI DEVENDRA SATPATHY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of posts of Staff Artistes that have fallen vacant in the A.I.R. Station, Cuttack due to the resignation, retirement and death; and

(b) whether there is any proposal to fill up the vacancies in the near future?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM